



DELHI HIGH COURT LEGAL SERVICES COMMITTEE

33-38, Lawyers' Chamber, Block-I, Delhi High Court, New Delhi-110503
Tel. No. 23383418, 43010101 Extn. 4381
Email : dhclsc-dhc@nic.in/ hclsthebest@yahoo.co.in
Website : www.dhclsc.org



CG
04/5/24

Dated 09.04.2024

932

The Principal District & Sessions Judge (HQs)
Central District
Tis Hazari Courts, New Delhi

Interactive Session held on 02.04.2024 at S Block, High Court of Delhi, with all the empanelled Advocates of DHCLSC, chaired by Hon'ble Mr Justice Rajiv Shukdher, Judge, Delhi High Court and Chairman, Delhi High Court Legal Services Committee.

Respected Sir

1. Apropos the abovecaptioned interaction between the Hon'ble Chairman, DHCLSC and the panel Advocates, certain issues were regurgitated especially qua the delay in obtaining the copies of FIRs and Chargesheets by the Panel Advocates at the time of filing of bail applications before the Hon'ble-High Court of Delhi.
2. In this regard, it was brought to the fore that the current process of requisitioning the copies of FIRs and the chargesheets suffers from inordinate delay.

CJC Judd. Br
P.P. ST (HQs)
16/04/24

07/5/24
P.D. S. (W)
04/05/2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 15381-15425 /Misc/Gaz/2024 Dated 13 MAY 2024

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/Rouse Avenue Court Complex.
2. All the Additional Sessions Judge, Central, Tis Hazari Courts, Delhi.
3. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
4. The AO(J)/Branch In-Charge, E-Sewa & Suvidha Kendra, General Branch, Filing Branch, Library, Tis Hazari Courts, Delhi.
5. The Reader/Ahmad to Ld. Principal District & Sessions Judge (HQs).
6. The Secretary, Bar Association Tis Hazari Courts, Delhi.
7. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
8. R&I Branch (Central) for uploading on Layers.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

TIS HAZARI COURTS : DELHI

No. 15381-15425 /DLSA/Gaz./PDJ West/2024

Dated Delhi: the 07/5/24

Copy forwarded for information and necessary compliance to :-

1. All the Judicial Officers of DHJS and DJS dealing with criminal matters, West District, Tis Hazari Courts, Delhi.
2. The Reader/Ahmad to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. For uploading on LAYERS.
4. For uploading on Centralized Website through LAYERS.

Hemani Malhotra
7/5/24
(Hemani Malhotra)
Officer In-Charge, Judicial Branch/
DJ (Commercial Court)-02 (West)



सत्यमेव जयते



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3. In order to expedite the receipt of copies of FIRs and chargesheets, approval has been granted by Hon'ble Chairman, **DHCLSC**, that the office of Delhi High Court Legal Services Committee be empowered to send emails directly to the Official email IDs of the Court concerned to forward the copies of FIRs and chargesheets in PDF form to this office inasmuch as the FIRs and chargesheets are already available with the concerned Court under the ICJS Project.
4. Thus, it is humbly requested to your goodself to kindly issue directions in this regard to Ld. Courts concerned for further necessary action.

Your sincerely

Arul Varma
Secretary, DHCLSC